

(2)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/28/2016
NAME OF THE PETITIONER(S) : Industrial Venture Capital Ltd
NAME OF THE RESPONDENT(S) : Archana Spinners Private Limited and 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) Abhinav Parthasarathy
For T.K. Bhaskar

Counsel for Petitioner

B. Abhinav

2) V. Hari Kumar
for Jyoti & Thangai

Counsel for Respondents 1-3, 5 & 6

V. Hari Kumar

ORDER

Counsel representing both the parties are present and prayed time for making submissions. Time is enlarged at their request. Put up on 06.12.2017 at 10.30 A.M.

bc

- Sol -
K Anantha Padmanabha Swamy
Member (Judicial)